

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/932(KB)2018
IA(I.B.C)/1440(KB)2024,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS MADHUSALA DRINKS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Saurav Jain, Adv.] For the Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/1440(KB)2024:**
 - a. Mr. Saurav Jain, learned Counsel appearing on behalf of the Liquidator submits that prayer for renewal of lease is pending before the BL & LRO.
 - b. This application has been filed by the Liquidator to place on record the 12th Progress Report, which is placed at pages 10 to 14.
 - c. This application is supported by an affidavit which is placed at pages 61 to 63.
 - d. The 12th Progress Report is taken on record.
 - e. Accordingly, IA(I.B.C)/1440(KB)2024 is allowed and disposed of.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**